

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:828
ANSWERED ON:27.11.2014
ALL INDIA PERMIT
Sundaram Shri P.R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has taken a decision to introduce an all India permit for tourist buses on payment of an annual consolidated fee in lieu of taxes or fees being levied by the State Governments and Union Territories;
- (b) if so, the details thereof;
- (c) whether all the State Governments have been consulted before arriving to this decision; and
- (d) the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) & (b) No, Madam. However, 36th Transport Development Council (TDC) in its meeting held on 28.10.2014 under the Chairmanship of Union Minister (RT&H) discussed and recommended to grant All India Tourist Permit for Tourist Buses for one year on payment of annual consolidated permit fee of Rs 50,000/- for ordinary tourist buses, Rs 75,000/- for luxury tourist buses and Rs 1,00,000/- for super luxury tourist buses.
- (c) & (d) TDC is an apex body to advise the Government on issues concerning Road Transport Sector for taking policy decisions, Union Minister (RT&H) is the Chairman and Minister-in-charge of Transport of all States / UTs, Lt. Governors / Chief Commissioners of UTs, Union Ministers for Commerce, Industry, Railways, Member (Transport), Planning Commission are its Members.